

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)....CC 11408/2008

(From the judgment and order dated 14/08/2007 in DBITA No. 305/2007
of The HIGH COURT OF BOMBAY)

COMMR.OF INCOME TAX

Petitioner(s)

VERSUS

SAMARTHA SAHAKARI SAKHAR KARKHANA LTD.

Respondent(s)

(With I.A. No. 1- apln(s) for c/delay in filing SLP and office report)

Date: 29/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. Mohan Parasaran, ASG.
Dr. Ms. Charu Walikhanna, Adv.
Mr. Ranvir Chandra, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.

(S. Thapar)
PS to Registrar

(Madhu Saxena)
Court Master